

Central Administrative Tribunal, Principal Bench

Original Application No. 1681 of 1999

New Delhi, this the 27th day of July, 2000

1. Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
2. Hon'ble Mr. Kuldip Singh, Member (J)

Raj Bir Tokas  
S/o Shri Amar Singh Tokas  
R/o 251-A Munirka  
New Delhi-67

- Applicant

(By Advocate: Mrs. Meera Chhibber)

Versus

1. Union of India  
through Lt. Governor,  
Raj Niwas, Delhi.
2. Delhi Subordinate Services Selection  
Board, -  
through its Chairman,  
Government of NCTD, 3rd Floor,  
UTCS Building,  
Behind Karkardooma Court Complex,  
International Area, Shahdara,  
Delhi.
3. Principal Secretary  
Govt. of NCTD, 5, Sham Nath Marg,  
Delhi-54.
4. Dy. Director of Education (Sports)  
Chatarshala Stadium, -  
Model Town, Delhi-9.
5. Ms. Hema Rathi  
to be served through  
respondent Nos. 2 and 3.
6. Shri Manoj Kumar  
to be served through  
respondent Nos. 2 and 3.

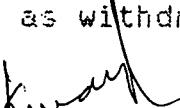
- Respondents

(By Advocate - S/Shri B.S. Mor and Vijay Pandita)

O R D E R (ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

Mrs. Meera Chhibber prays for and is granted  
permission to withdraw O.A. 1681/99. The OA is dismissed  
as withdrawn.

  
( Kuldip Singh )  
Member (Judl)

  
( S. R. Adige )  
Vice Chairman(A)